

- (i) Intensifying line patrolling by deployment of Director General of Rehabilitation (DGR) sponsored guards for physical patrolling of complete stretch every day.
- (ii) Night patrolling of vulnerable stretches of Right of Way (ROW) and road crossings by DGR armed guards.
- (iii) Occasional joint patrolling of pipeline ROW along with local police at night.
- (iv) Provision of CCTV based surveillance system at repeaters for remote monitoring.
- (v) Optical Fibre Cable (OFC) based surveillance system for ROW integrity management-system is under trial.

#### **Opening of new petrol pumps in Uttar Pradesh**

2524. SHRI RASHEED MASOOD: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the names of districts in Uttar Pradesh where opening of new petrol pumps or LPG agencies are proposed;
- (b) by when these petrol pumps and gas agencies would be opened; and
- (c) the places in Saharanpur where new LPG agencies are proposed to be opened and by when the same would be opened?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) Public sector oil marketing companies (OMCs), viz., Indian Oil Corporation Limited (IOC), Hindustan Petroleum Corporation Limited (HPC) and Bharat Petroleum Corporation Limited (BPC) have a proposal to open 610 retail outlets and 321 LPG distributorship in the state of Uttar Pradesh. The districts wise details are available with Director (Marketing) of OMCs.

(b) OMCs have reported that it is difficult to indicate a definite time-frame for commissioning of RO dealership/LPG distributorship as the process of setting up of retail outlet dealerships/LPG distributorships involves various steps such as release of advertisements, scrutiny of applications and documents, holding of interviews of the eligible candidates for selection of dealers/ distributors, release of merit panels, field investigation in respect of selected candidates,

issue of Letter of Intent, obtaining of various approvals/No Objection Certificates from various statutory authorities, etc.

(c) Locations Behat, Sarsawa, Faizabad, Rankhandi and Chutmalpur in the district of Saharanpur in U.P. have been identified by OMCs for opening of LPG distributorships.

#### **New sources of Hydrocarbons in the country**

2525. DR. E.M. SUDARSANA NATCHIAPPAN: Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

(a) whether Government has further identified the sources of gas, oil and other hydrocarbon products in in-shore and off-shore locations of the country;

(b) which are the locations already exploited by Public Sector Undertakings (PSUs) and Private Sector players out of the areas already identified, product-wise; and

(c) the turnover for the companies from these fields?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) to (c) Yes, Sir. During the year 2009-10 and 2010-11 (till date), Oil and Natural Gas Corporation Limited (ONGC), Oil India Limited (OIL) and Private JV Companies have made 51 hydrocarbons discoveries in the states of Assam, Gujarat, Tamil Nadu, Andhra Pradesh, Tripura and Eastern and Western Offshore of the country. Out of these discoveries, oil discoveries are 21, gas discoveries are 19 and remaining 11 are oil and gas discoveries.

During 2009-10, oil production was 0.257 Million Metric Tonne (MMT) and gas production was 82.645 Million Standard Cubic Meter (MMSCM) from new discoveries of ONGC.

Further, during 2009-10, oil production was 0.008 MMT from new discoveries of OIL.

#### **IPI Pipeline**

2526. SHRI MANI SHANKAR AIYAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state: